## IN THE COURT OF SH. AJAY GULATI SPECIAL JUDGE (PC ACT), CBI-12, ROUSE AVENUE DISTRICT COURTS, NEW DELHI.

## CC No. 421/2019 CBI Vs. Virender Dev Dikshit & Anr.

## 08.09.2020

Present:- None for CBI. Shri Amol Kokane, Ld. Counsel for A-2. A-2 Gyaneshwari Mali is also present through Video Conference A1 Virender Dev Dikshit is a PO.

Present proceedings have been taken up through video conference hosted by court Reader Sh. Virender Yadav.

Pursuant to the electronic notice issued on the last date of hearing, Ld. Counsel for A-2 and A-2 Gyaneshwari Mali have put in appearance through Video Conference. However, Ld. PP for the CBI has sent a telephonic request to the Court Reader regarding his non-availability today.

Matter is at the stage of framing of formal Charge against A-2. Order on Charge has already been pronounced through video conference. Though partial physical functioning of courts has resumed, however, physical appearance of the accused persons is not being insisted upon in view of the fluctuating pandemic situation.

Put up on 26.9.2020 for physical appearance of A-2 and for framing of formal charge against A-2. This direction however is subject to the prevailing pandemic situation. In case physical appearance is not possible on the next date, the matter will be taken up through Video Conference.

Electronic notice (through Whatsapp & e-mail) be issued to Ld. PP for CBI for the next date of hearing.

> (AJAY GULATI) Spl. Judge (PC Act), CBI-12 RADCC/New Delhi/08.09.2020